

Rejection of applications for certificate of registration

May 4, 2001

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected the applications for certificate of registration submitted by the following non-banking financial companies:

| Name of the Company | Rejected on |
|---|--------------------|
| 1. Sree Giri Sangu Finance Ltd., 17-O, New Idappadi Road, Sankagiri, Salem Dist.-637 301, Tamilnadu | May 3, 2001 |
| 2. Bethel Intl.Leasing & Financing Services Pvt. Ltd. 16, Gandhi Road, Parvathy Nagar, Mudichur Road, Chennai-600 063 | May 3, 2001 |
| 3. Theni Sri Lakshmi Vishnu finance Pvt. Ltd. 204, Meenakshiammal Lane, Edamal Street, Theni-625 531 | May 3, 2001 |
| 4. Masil Finance pvt Ltd. 191, John Selvaraj Nagar, Kumbakonam-612 001 | May 3, 2001 |
| 5. Sri Agathur Amman Finance Pvt. Ltd. ' The Palace', Zaminuthukuli, Pollachi Taluk, Tamilnadu | May 3, 2001 |
| 6. Sri Gurulakshmi Finance Pvt. Ltd., 83, North Veli Street, 1st Floor, Simmakal, Madurai-625 001 | May 3, 2001 |
| 7. Khariwal Finance pvt. Ltd., Khariwal Sthanak', No.5, Arcot Road, Kodambakkam, Chennai-600 024. | May 3, 2001 |

As such, the above company cannot transact the business of Non-Banking Financial Institution as defined in Clause (a) of Section 45 IA of the Reserve Bank of India Act, 1934.

P. V. Sadanandan
Asstt. Manager

Press Release : 2000-2001/1506